## **NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI**

C. P. NO. 6(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN **HON'BLE MEMBER (J)** 

**HON'BLE MEMBER (J)** 

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Raj Kumar Giri V/s. M/s. Integrated Envirotech Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

NAME DESIGNATION REPRESENTATION

SHREY CHATHLY

1.

ADV

FOR PETITIONER

## **ORDER**

Learned counsel for the petitioner is present. None for the respondent. The matter shall come up on 19.10.2016, that is the appointed date in the petition.

(R. Varadharajan)

SGL

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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